THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

		APPLICATION NO.: _		
Applicant(s) Advocate for Applicant (s) NOTES OF THE REGISTRY		, 1	Respondent (s)	
			Advocate for Respondent (s)	
			ORDERS OF THE TRIBUNAL	
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		<u>27.07.2007</u>	•	
		CP 25/2007 (OA N	lo. 131/2001)	
		Mr. P.P. Mathur, Cou	insel for applicant.	
•		Heard the lear	ned counsel for the applicant.	
		wants to withdraw t	sel for the applicant submitted that he his Contempt Petition with permission mpt Petition. Permission granted.	
		The Contempt withdrawn.	Petition is dismissed as having been	
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· .	,	(J.P. SHUKLA) MEMBER (A)	(KULDIP SINGH) VICE CHAIRMAN	
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